

SUPR EME COUR T OF I ND I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).6442/2009

C.I.T,MUMBAI

Petitioner(s)

VERSUS

M/S DARSHAN SECURITIES P.LTD.  
(With appln(s) for c/delay in filing SLP)

Respondent(s)

Date: 31/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh, Adv.  
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following  
ORDER

Respondent to file counter affidavit within four  
weeks.

List again on 15.9.2009.

(M.K. GUPTA)  
Registrar